



**Government of Jammu and Kashmir
Animal/Sheep Husbandry/Fisheries Department
Civil Secretariat, Jammu**

**Notification,
Jammu, the 25th April, 2019**

SRO 308, In exercise of powers conferred by section 29 of the Jammu and Kashmir State Veterinary Council Act, 2001, the Government hereby constitutes a Registration Tribunal consisting of the following for the purpose of preparing the first State Veterinary Register.

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| 1. | Dr. Tahir Hussain Beg, I/C Director Animal Husbandry Jammu | Registrar |
| 2. | Dr. V.K Chowdhary, I/C Deputy Director, DIL, Kartholi, Sheep Husbandry Jammu | Member |
| 3. | Dr. Qazi Mudasir, VAS CVH Srinagar, Animal Husbandry Kashmir | Member |
| 4. | Dr. Imran Nazir, Tech. Officer to Director Sheep Husbandry Kashmir | Member |

The Registrar shall act as Secretary of the Tribunal.

By order of the Government of Jammu and Kashmir

Sd/-
(Dr. Asgar Samoon), IAS
Principal Secretary to Government
Animal/Sheep Husbandry & Fisheries

No: ASH/Cood/261/85-III

Dated: 25/04/2019

Copy to:

1. Secretary to Government Law, Justice & Parliamentary Affairs Department with (06 copies).
2. Director Animal Husbandry Jammu/Kashmir
3. Director Sheep Husbandry Jammu/Kashmir.
4. Private Secretary to Advisor (KS) for information of Advisor (KS).
5. Private Secretary to Principal Secretary Animal/Sheep Husbandry/Fisheries and Transport for information of Principal Secretary.
6. Office order file/Master file (W.3.S.C)

(Lateef Ahmad)

Under Secretary to Government
Animal/Sheep Husbandry & Fisheries